

[*Translation*]**Verification of Membership of Trade Unions**

6491. SHRI SANTOSH KUMAR
GANGWAR:
PROF. K.V. THOMAS:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have issued directives to verify the memberships of the Trade Unions;

(b) when the work in this regard is likely to be completed; and

(c) the details of membership of such trade unions?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Formal orders pertaining to the general verification of the strength of Central Trade Union Organisations have not be passed yet.

(b) and (c). Do not arise.

[*English*]**Malaprabha Project of Karnataka**

6492. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRI-
YAPPA:
SHRI SRIKANTHA DATTA
NARASIMHA RAJA
WADIYAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government of Karnataka is seeking the help of Housing and Urban Development Corporation (HUDCO) for

completing the second stage of Malaprabha project;

(b) whether any central assistance is also being sought by Karnataka Government for the project; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

[*Translation*]**Officers on Deputation to DDA**

6493. SHRI SHEO SHARAN VERMA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of employees and Officers on deputation to Delhi Development Authority;

(b) the number of such employees and officers who are continuing even after expiry of their deputation terms;

(c) the time by which Government propose to revert them to their parent offices; and

(d) if no action is proposed to be taken, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a)

Officers - 120

Employees - 68

(b) to (d). Delhi Development Authority